

OFFICE OF THE CITY CIVIL COURT, CALCUTTA  
2 & 3, Kiran Sankar Roy Road, Kolkata- 700001.

Order No. 331

Dated 07/08/2019

In view of Notification No. 3443- G dt. 06/08/2019 of the Hon'ble High Court at Calcutta, 12/08/2019 (Monday) be observed as a Holiday on account of Id-uz-Zoha (Bakrid) with sectional holiday for the Muslim employees in case the festival falls on any working day.

Office is to take a note.

Inform.


**Sd/-**  
(Ajay Kumar Gupta)  
Chief Judge,  
City Civil Court,  
Calcutta

Memo No. 2682(9)-C

Dated 07/08/2019

Copy to:

1. All the Ld. Judges of this Judgeship.
2. Ld. Judge, Spl. Court, E.C. Act & Electricity Act, Bichar Bhawan, Calcutta.
3. Secretary, Calcutta City Courts Bar Association, Calcutta.
4. Secretary, Presidency Small Causes Court Bar Association, Calcutta.
5. Sub- Asstt. Engineer, PWD (Electrical), City Civil Court Unit, Calcutta.
6. Court Inspector, City Civil Court, Calcutta.
7. Medical Officer, Outdoor Dispensary, City Civil Court, Calcutta.
8. Office Suptd., City Civil Court, Calcutta .... with a direction to hang a copy of this order in the office Notice Board and also at visible corners of this Court building for wide circulation.
9. System Officer, City Civil Court, Calcutta .... with a direction to upload this order in the official website of this Judgeship for wide circulation.

  
(Anan Chattopadhyay)  
Registrar,  
City Civil Court,  
Calcutta